

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.210/2016
RT NO.124/Chd/Hry/2017**

In the matter of:

Sections 391 - 394 of the Companies Act, 1956

AND

In the matter of:

A Scheme of Amalgamation between:

Xceedance infotech Pvt. Ltd.Transferor Company/Petitioner Company-I

AND

Xceedance Consulting India Pvt. Ltd.Transferee Company/Petitioner Company-II

Present: Mr. Atul V. Sood, Advocate for applicant-company.

This petition has been received by transfer from the Hon'ble High Court of Punjab and Haryana, Chandigarh. The matter be listed for arguments on 17.05.2017 and notice be issued to the Official Liquidator.

ed/—
(Justice R.P. Nagrath)
Member(Judicial)

April 18, 2017

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